

S U P R E M E   C O U R T   O F   I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).8425/2010

HAZI SHAFAT HUSAIN  
VERSUS

Petitioner(s)

SANJEEDA PARVEEN & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 20/01/2011      This Petition was called on for hearing today.

For Petitioner(s)      Mr. Wasim A. Qadri,Adv.  
                                 Mr. Yatin Bhushan,Adv.  
                                 Mr. Lakshmi Raman Singh,Adv.

For Respondent(s)      Mr. Vivek Gupta,Adv.  
  
                                 Dr. S.K. Verma ,Adv  
  
                                 Mr. Gunnam Venkateswara Rao ,Adv  
                                 Mr. Vijay Pratap Singh,Adv.  
  
                                 Ms. Mona K. Rajvanshi,Adv.  
                                 Mr. B.K. Shahi,Adv.  
  
                                 Mr. Sanjay Kumar Dube,Adv.  
                                 Mr. Sanjay Kumar Visen,Adv.  
                                 Mr. Pankaj Kumar Mishra,Adv.

UPON hearing counsel the Court made the following

O R D E R

Await return of notice of respondent No. 10.  
Respondent No. 1 and 8 have filed Vakalatnama. The  
remaining respondents granted four weeks time as a  
last chance for filing counter affidavit.  
List the matter on 28.2.2011.

(SUNIL THOMAS)  
Registrar